	Annexure-7 Name of the corporate debtor: Tranzlease Holdings (India) Private Limited; Date of commencement of CIRP: 04-12-2024; List of Creditors as on: 30-04-2025 List of operational creditors (Government dues)														
S1. No	Details of Claimant Details of			claim received		Details of claim admitted					Amount	Amount		(Amount in ₹)	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% of voting share in CoC, if applicable		mutual	of claim not admitte d	Amount of claim under verification	Remarks, if any
1	Assistant Comissioner, State Tax, Circle-1, Raipur, Chattisgarh	State Government	17.01.2025	5,85,700.00	-	Statutory dues	-	-	No	-	-	-	-	5,85,700.00	Under verification, pending for documents
2	Assistant Comissioner, GST & Central Excise, Cuttack - Odisha	State Government	23.01.2025	1,33,134.00	-	Statutory dues	-	-	No	-	-	-	-	1,33,134.00	Under verification, pending for documents
3	Deputy Comissioner of State Tax, Mumbai - Maharashtra	State Government	30.01.2025	59,03,445.00	-	Statutory dues	-	-	No	-	-	-	-	59,03,445.00	Under verification, pending for documents
4	Regional Provident Fund Commissioner-II		27.03.2025	6,08,927.00	-	Statutory dues	-	-	No	-	-	-	-	6,08,927.00	Under verification, pending for documents
		Total	72,31,206.00	-			-	-	-	-	-	-	72,31,206.00		